

**REFERENCE TO NOTICE FOR
RAISING A MATTER OF PUBLIC
IMPORTANCE**

MR. CHAIRMAN: Shri Bhisma Narain Singh.

SHRI SANKAR GHOSE (West Bengal): Sir, on a point of order. There is a notice I had given on a matter of great public importance and a threat to the democratic functioning of State Government.

MR. CHAIRMAN: That is all right but . . .

SHRI SANKAR GHOSE: On that the notice has been disallowed. I find that my notice has been clubbed with eight other notices. Some notices have been allowed and some disallowed. My notice was not on the Governor of Maharashtra. My notice was that there is grave apprehension that certain elements in the Central Government are trying to pressurise the Governor of Maharashtra... (Interruptions).... This kind of pressurisation will render our elections a complete mockery and render our democratic functioning a farce. Therefore, I have given this notice. I had not given a notice on the Governor of Maharashtra. I am told pressure is sought to be brought on the Governor so that President's rule is imposed so that the person who has the majority in the elected legislature is not called. This is the first time where the Governor has been satisfied fully. Every person has been present before him and they have been shown and, in spite of that, he is not being called. And the reason is, pressure is brought from here and this pressure from here should cease altogether. Unless this is... (Interruptions).
... We will walk out of the House.

[At this stage some hon. Members left the Chamber].

SHRI BHISHMA NARAIN SINGH: Sir,...

SHRI BHUPESH GUPTA (West Bengal): Sir, I have a submission to make. The matter is one . . .

MR. CHAIRMAN: I have admitted, but if you do not allow him, what can I do?

SHRI BHUPESH GUPTA: The matter is one...

MR. CHAIRMAN: I have admitted special mentions and they are there to speak.

SHRI BHUPESH GUPTA: On this point?

MR. CHAIRMAN: Yes.

SHRI BHUPESH GUPTA: It is all right, they will speak. I only say that some of our friends have walked out.

MR. CHAIRMAN: That is all right. But there are others who are there on the list.

SHRI BHUPESH GUPTA: All right.

MR. CHAIRMAN: Shri Bhisma Narain Singh.

**REFERENCE TO ALLEGED DELAY
IN THE FORMATION OF GOVERNMENT
IN MAHARASHTRA**

श्री भीष्म नारायण सिंह (बिहार) :
सभापति महोदय, मैं बड़े दुःख के साथ आज के लगभग सभी समाचार पत्रों में जो समाचार छपा है, उसकी तरफ

[Mr. Deputy Chairman in the Chair]

आपका ध्यान आकर्षित करना चाहता हूँ। इसका सम्बन्ध महाराष्ट्र में सरकार बनाने से है। आज के एक समाचार पत्र में जो छपा है, उसके एक पोरशन को मैं यहाँ पर उद्धृत करना चाहता हूँ। आज के 'टाइम्स आफ इंडिया' में लिखा है कि:

"The issue of formation of a new government in Maharashtra remain-